

## *FSSAI directs restaurateurs to put up food safety display board in premises*

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***E-paper***

FSSAI has asked restaurateurs to put up a food safety display board, in the format prescribed by the apex food regulator, prominently in their premises and warned that non-compliant food business operators (FBOs) might lose their licences post-October 15, 2018.

The country's apex food regulator sent a warning letter to the restaurants not adhering with one of the requirements under the amended regulations for Food Safety Standards (Licensing and Registration of Food Businesses), 2018, wherein under Section III of the Regulations, the restaurants were required to display a food safety display board all the times at a prominent place in their premises to obtain licences and registrations.

The authority in the order said, "However, it has been observed that even after six months of issuing said regulations, not all restaurant owners are complying with this mandatory condition of licences, and hence, these restaurants are not adhering to the conditions laid down by the FSSAI for the awareness of the consumers."

The FBOS can download the display board from FSSAI's website. The order further clarified that the display board can be printed on A3 size cardboard and displayed at the entrance, reception or billing area.

"Upon non-compliance beyond October 15, 2018, the establishments would attract strict action as per provisions of the Food Safety and Standards Act, 2006," the order concluded.